

DD No 06/1/20 PPGMS
DD No. 65

B.S.P.

S.No-2(A)

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BAHUJAN SAMAJ PARTY



Central Office :
4, Gurudwara Rakab Ganj Road,
New Delhi-110001.
Ph.: 23357272 Fax: 23357373

US(TR)

Dated: 03.01.2020

Ref. No.:

6/1/20

To,

The Election Commission of India,
Nirvachan Sadan,
Ashoka Road,
New Delhi – 110001.



Sir,

**Ref. : PART ELECTION EXPENDITURE STATEMENT- LEGISLATIVE
ASSEMBLY ELECTION OF JHARKHAND STATE-2019.**

We are please to submit the Part Election Expenditure Statement in
"Annexure A" duly filled as required alongwith CD.

Please do the needful and acknowledge the receipt.

Thanking you,

Yours faithfully,
For **BAHUJAN SAMAJ PARTY**

(SRIDHAR)

National Treasurer



SRIDHAR
NATIONAL TREASURER
BAHUJAN SAMAJ PARTY

Encl: "Annexure A & CD"

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"Annexure A"

Name of the Party : **BAHUJAN SAMAJ PARTY**
Whether Recognised : Yes or No
Name of the Election : LEGISLATIVE ASSEMBLY ELECTION
JHARKHAND-2019
Date of Announcement of Election : 01.11.2019
Date of Completion of Election : 26.12.2019

Total lump sum payment(s) to Candidate(s) of the Party or other candidate(s) if, any authorised incurred by Party either in cash or by instrument like -cheque /DD/PO/RTGS/Fund Transfer etc. if political party makes payment(s) to candidates(s) on more than one occasion then date wise details are to be mentioned.

Sl.No.	Name of the State /No.and Name of the Assembly and /or Parliament Constituency	Name of the Candidate	Date(s) of Payment	Cash amount	Cheque/DD/PO/ RTGS/Fund Transfer etc.	Total(5+6)
1	2	3	4	5	6	7
1	NIL	NIL	NIL	NIL	NIL	NIL
2						
3						
GRAND TOTAL						

Date: 30 .12.2019

For **BAHUJAN SAMAJ PARTY**



(SRIVIDHAR)

National Treasurer



SRIVIDHAR
NATIONAL TREASURER
BAHUJAN SAMAJ PARTY

Note: Separate annexures may be filed for payments made/authorised by centre headquarters of a Party, or by State Units.